

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 601
TO BE ANSWERED ON 25.06.2019

HOUSING FOR ALL

601. SHRI H.VASANTHAKUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to build houses for fishermen under the scheme of 'Housing for all' by 2022 and if so, the details thereof along with the fund allocated in this regard so far;
- (b) the details of the various rural development schemes presently under implementation in the country;
- (c) the quantum of funds allocated during each of the last three financial years, State and scheme-wise; and
- (d) the performance of the States during the said period, Scheme-wise; and
- (e) the steps proposed to be taken by the Government to further promote the scheme?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): To achieve the objective of "Housing for All" by 2022, the Government is implementing **Pradhan Mantri Awaas Yojana** scheme in urban and rural areas. In respect of rural areas, the erstwhile rural housing scheme Indira Awaas Yojana (IAY) has been restructured to Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) w.e.f 1st April, 2016. Under PMAY-G, the target is for providing 2.95 crore houses to eligible rural households including **fishermen households** by March, 2022. The main features of the scheme of PMAY-G are as below:

- i. Unit assistance of Rs. 1.20 lakh in plains and Rs.1.30 lakh in hilly states, difficult areas and IAP districts.
- ii. In addition, the beneficiary will get Rs.12,000/- as assistance for construction of toilets under Swachh Bharat Mission (G), MGNREGA or any other dedicated financing source and support of 90 person days in plain areas and 95 person days in hilly states, difficult areas and IAP districts under MGNREGS through convergence.

The Government of India through Ministry of Housing and Urban Affairs has launched the **Pradhan Mantri Awas Yojana (Urban)** {PMAY(U)} Mission on 25th June, 2015 to provide all weather pucca houses to all eligible urban houseless households by 2022 through all States/Union Territories (UTs) by assisting them financially and technically. The Mission is being implemented in 4,427 cities/towns through four verticals as follows:

- (i) "In-situ" Slum Redevelopment using land as resource (ISSR)
- (ii) Credit Linked Subsidy Scheme (CLSS)
- (iii) Affordable Housing in Partnership (AHP)

(iv) Beneficiary-led individual house construction or enhancement (BLC)

The PMAY(U) Mission seeks to address the housing requirement of all eligible houseless households, **including fisherman**, in urban areas. Under PMAY(U), beneficiaries of Economically Weaker Section (EWS) i.e. having annual household income upto Rs. 3.0 lakh are eligible under ISSR, AHP and BLC verticals. However, under CLSS apart from beneficiaries of EWS, Low Income Group (LIG) i.e. with annual household income between Rs. 3,00,001/- upto 6,00,000/-, Middle Income Group-I (MIG-I) having an annual income between Rs.6,00,001/- upto Rs.12,00,000/-, MIG-II having an annual income between Rs.12,00,01/- upto Rs.18,00,000/- can avail an interest subsidy subject to them being eligible under the scheme guidelines.

Under PMAY (U), subject to beneficiaries being from EWS/LIG segments, preference is given to Manual Scavengers, Women (with overriding preference to widows), persons belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes, Minorities, Persons with disabilities and Transgender.

(b) & (c): The Ministry of Rural Development, inter alia, is implementing Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY) & Rural Self Employment and Training Institutes (RSETI), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherjee National RuRBAN Mission and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through providing assistance for construction of pucca houses, employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. State/ UT- wise funds released under various rural development programmes of the Ministry are given as Annexure.

(d): As per the information received from the State Governments/UT Administrations, the performance of the States/UTs during 2016-17 to 2018-19 are as under:

Name of scheme	2016-17	2017-18	2018-19
PMAY-G : (Rural Houses* completed in Nos.)	3213453	4454698	4545811
MGNREGA : (Persondays generated in Cr.)	235.64	233.74	267.90
PMGSY : (Road Length completed in Km.)	47446.34	48714.60	49037.55
DAY-NRLM : (No. of SHGs promoted)	538756	791850	985587
DDUGKY : (No. of candidates placed)	147883	75787	135809
RSETI : (No. of candidates placed)	364536	350097	296307

*includes houses constructed under IAY

(e): Ministry of Rural Development undertakes IEC (Information, Education and Communication) activities for promotion of programmes/ schemes of the Ministry, through various media such as newspapers, television, radio, outdoor publicity activities etc.

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on
25th June, 2019

State/UT wise funds released under PMAY-G

(Rs. in Lakhs)

S.No.	State	FY 2016-17	FY 2017-18	FY 2018-19
1	ANDAMAN AND NICOBAR	196.37	33.07	0.00
2	ANDHRA PRADESH	21712.79	35192.89	18605.43
3	ARUNACHAL PRADESH	5412.30	1210.97	0.00
4	ASSAM	132197.90	166961.67	24408.40
5	BIHAR	211427.06	60257.06	444931.91
6	CHATTISGARH	83815.91	262507.14	263695.44
7	DADRA & NAGAR HAVELI	282.83	330.88	946.97
8	DAMAN & DIU	49.88	8.74	0.00
9	GOA	284.79	0.00	0.00
10	GUJARAT	36527.41	53264.22	68219.85
11	HARYANA	7414.46	2153.84	2839.56
12	HIMACHAL PRADESH	3253.82	5087.88	1468.94
13	JAMMU AND KASHMIR	8033.01	4982.11	22683.11
14	JHARKHAND	79630.14	162629.86	173352.48
15	KARNATAKA	27864.00	59304.63	18822.48
16	KERALA	10049.44	2140.78	0.00
17	LAKSHADWEEP		70.92	0.00
18	MADHYA PRADESH	170114.87	487626.83	425042.66
19	MAHARASHTRA	73566.02	110207.77	113552.93
20	MANIPUR	5767.41	5855.30	429.98
21	MEGHALAYA	8078.23	4273.76	12621.33
22	MIZORAM	2482.99	644.25	2923.83
23	NAGALAND	4676.22	832.99	0.00
24	ORISSA	149452.93	312405.90	329032.43
25	PUNJAB	7559.10	1602.06	0.00
26	RAJASTHAN	87153.10	189566.23	234013.32
27	SIKKIM	1190.61	0.00	0.00
28	TAMIL NADU	69059.77	84848.58	50279.81
29	TELANGANA	14263.34	4815.53	0.00
30	TRIPURA	13455.46	18316.45	765.98
31	UTTAR PRADESH	223980.45	494806.43	277585.81
32	UTTARAKHAND	7484.09	1381.40	9598.30
33	WEST BENGAL	139363.74	455666.02	437284.79
	Total	1605800.40	2988986.14	2933105.72

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on
25th June, 2019

State/UT wise funds released under MGNREGA

Fund released to State under MGNREGA (2016-17 to 2018-19)				
(Rs. In lakh)				
S.No	States	2016-17 *	2017-18 #	2018-19 \$
1	Andhra Pradesh	394021.193	512763.000	668453.62
2	Arunachal Pradesh	15675.987	20679.650	19800.64
3	Assam	125459.790	112366.538	105037.23
4	Bihar	166740.556	246888.442	289194.25
5	Chhattisgarh	223193.550	289885.207	308293.95
6	Gujarat	64323.810	82505.071	106079.98
7	Haryana	28771.330	30140.644	35625.15
8	Himachal Pradesh	38860.834	58684.461	77873.65
9	Jammu and Kashmir	80408.520	125417.690	79334.12
10	Jharkhand	167914.171	135264.566	153805.66
11	Karnataka	225864.879	295632.542	304024.77
12	Kerala	158248.959	185406.396	235473.91
13	Madhya Pradesh	344891.617	376889.916	468140.91
14	Maharashtra	165708.925	185828.742	201463.63
15	Manipur	34370.410	15778.890	28698.66
16	Meghalaya	86069.230	87060.440	79343.60
17	Mizoram	14451.260	20081.040	40240.44
18	Nagaland	50152.800	110492.875	19322.98
19	Odisha	189526.844	219834.665	221821.01
20	Punjab	49073.460	61895.859	59855.36
21	Rajasthan	481816.863	472828.409	549230.58
22	Sikkim	13262.560	10571.148	9743.42
23	Tamil Nadu	455277.907	583166.132	495166.28
24	Telangana	180684.744	253920.331	295817.48
25	Tripura	101629.140	40440.497	44254.15
26	Uttar Pradesh	391584.937	369177.652	546465.02
27	Uttarakhand	51435.079	71685.063	61004.67
28	West Bengal	537722.785	592702.953	735838.44
29	Andaman & Nicobar Islands	801.395	966.068	761.93
30	Dadra and Nagar Haveli	0.000	0.000	484.00
31	Daman & Diu	0.000	0.000	0.00
32	Lakshadweep	0.000	26.710	15.97
33	Puducherry	346.917	1569.028	1475.36
34	Goa	425.850	56.050	48.83
Total		4838716.305	5570606.675	6242189.65
* Including Rs.56268.00 lakh of failed FTOs of all NeFMS State/UT during financial year 2016-17.				
# including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.				
\$ Including Rs.156046.92 lakh of failed transactions during financial year 2018-19.				

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on
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State/UT wise funds released under DAY-NRLM (Rs. in Lakhs)

Sl. No.	NAME OF STATES/UTs	2016-17	2017-18	2018-19
		Central Release	Central Release	Central Releases
1	Andhra Pradesh	1778.73	9321.86	11922.19
2	Bihar	4835.89	25343.75	35230.54
3	Chhattisgarh	537.04	8443.52	10317.47
4	Goa	75.00	150.00	150.00
5	Gujarat	382.60	3800.78	2787.30
6	Haryana	450.18	2282.54	3181.56
7	Himachal Pradesh	94.80	748.78	690.59
8	Jammu & Kashmir	2368.00	6590.53	5854.70
9	Jharkhand	911.71	8907.35	12512.08
10	Karnataka	940.06	4022.48	10297.26
11	Kerala	511.88	5004.07	6925.01
12	Madhya Pradesh	3097.82	10596.52	8381.60
13	Maharashtra	3034.46	15093.08	29977.34
14	Odisha	2325.14	12001.65	20244.16
15	Punjab	143.57	573.29	1380.61
16	Rajasthan	1165.64	9110.24	8442.36
17	Tamil Nadu	1797.46	13907.84	17444.53
18	Telangana	423.51	3456.04	3085.33
19	Uttar Pradesh	5163.55	27362.74	39151.80
20	Uttarakhand	366.56	1921.04	3853.52
21	West Bengal	3490.93	20164.33	20978.27
22	A&N Islands	25.00	99.70	150.00
23	Daman & Diu	0.00	50.00	0.00
24	D & N Haveli	12.50	0.00	50.00
25	Lakshadweep	12.50	50.00	50.00
26	Pondicherry	250.00	327.80	306.70
	TOTAL	34194.53	189329.93	253364.92
	NORTH EASTERN STATES			
27	Arunachal Pradesh	576.51	1496.33	2575.02
28	Assam	5884.57	9595.10	19618.00
29	Manipur	782.18	834.93	1545.97
30	Meghalaya	400.00	3502.80	4944.00
31	Mizoram	1600.00	2991.78	4203.89
32	Nagaland	2400.00	1380.00	5475.17
33	Sikkim	564.66	619.36	1067.00
34	Tripura	2373.53	3677.15	8575.63
	TOTAL	14581.45	24097.45	48004.68
	GRAND TOTAL	48775.98	213427.38	301369.60

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on
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Funds released under DDU-GKY (Rs. in lakhs)

S.N	States/ UTs	2016-17	2017-18	2018-19
1	A&N Islands	0	0	0
2	Andhra Pradesh	82.900	5874.000	7247.000
3	Arunachal Pradesh	61.000	1056.462	113.500
4	Assam	10046.831	8669.000	5128.600
5	Bihar	3606.000	9660.000	18294.000
6	Chandigarh	0	0	0
7	Chhattisgarh	8947.200	0	0
8	D&N Haveli	0	0	0
9	Delhi	0	0	0
10	Goa	60.000	0	0
11	Gujarat	154.293	1766.100	0
12	Haryana	58.038	3098.891	5662.000
13	Himachal Pradesh	3670.435	0	183.600
14	J&K	7360.088	5974.970	12933.600
15	Jharkhand	6464.429	7186.398	1160.000
16	Karnataka	256.738	8280.863	0
17	Kerala	4711.713	3347.286	9842.500
18	Madhya Pradesh	7546.455	0	3799.752
19	Maharashtra	96.065	0	5327.000
20	Manipur	461.000	0	2240.000
21	Meghalaya	461.000	574.543	1884.000
22	Mizoram	460.500	0	1431.588
23	Nagaland	461.000	0	2238.000
24	Odisha	2195.443	14028.000	13889.600
25	Pondicherry	0	0	0
26	Punjab	11.300	0	1082.000
27	Rajasthan	63.000	5785.000	3282.000
28	Sikkim	460.500	0	60.500
29	Tamilnadu	2590.999	0	5291.000
30	Telangana	2190.620	3875.580	0
31	Tripura	3838.949	0	3785.600
32	Uttar Pradesh	549.559	0	7115.940
33	Uttarakhand	1891.121	0	2621.000
34	West Bengal	8890.369	0	5869.000
35	Multi-State	441.096	31.471	0
	Total	78088.641	79208.564	120481.780

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on
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Funds released under RSETI (Rs. in lakhs)

S.N.	State/ UT	2016-17	2017-18	2018-19
1	A&N Islands	0.00	0.00	0.00
2	Andhra Pradesh	165.00	0.00	447.95
3	Arunachal Pradesh	0.00	0.00	0.00
4	Assam	193.60	96.39	357.76
5	Bihar	0.00	318.05	317.41
6	Chhattisgarh	165.00	172.29	467.02
7	D&N Haveli	0.00	0.00	0.00
8	Gujarat	231.00	255.42	498.16
9	Haryana	0.00	0.00	288.75
10	Himachal Pradesh	0.00	106.82	103.41
11	J&K	0.00	0.00	0.00
12	Jharkhand	275.00	0.00	316.12
13	Karnataka	160.04	508.77	433.66
14	Kerala	0.00	0.00	152.57
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	0.00	0.00	0.00
17	Maharashtra	219.41	378.97	313.88
18	Manipur	0.00	0.00	0.00
19	Meghalaya	0.00	61.34	26.66
20	Mizoram	0.00	15.17	0.00
21	Nagaland	0.00	0.00	9.49
22	Odisha	182.21	0.00	1081.18
23	Pondicherry	0.00	0.00	0.00
24	Punjab	0.00	164.59	169.62
25	Rajasthan	0.00	279.00	278.44
26	Sikkim	0.00	0.00	7.14
27	Tamilnadu	0.00	0.00	309.31
28	Telangana	220.00	0.00	134.74
29	Tripura	84.33	0.00	7.55
30	Uttar Pradesh	1000.00	0.00	0.00
31	Uttarakhand	182.34	0.00	73.23
32	West Bengal	0.00	201.47	114.55
	Total	3077.93	2558.28	5908.59

Annexure referred to in part (b) and (c) of Lok Sabha unstarred question no. 601 due for reply on 25th June, 2019

Funds released under PMGSY				
Sl.No	State	(Rs. in Crore)		
		2016-17	2017-18	2018-19
1	Andhra Pradesh	197.59	40.00	200.00
2	Arunachal Pradesh	205.92	700.00	1350.00
3	Assam	475.76	575.58	2506.58
4	Bihar	2958.34	1349.31	60.57
5	Chhattisgarh	449.81	338.96	664.39
6	Goa	0.00	0.00	0.00
7	Gujarat	31.04	0.00	0.00
8	Haryana	44.01	0.00	0.00
9	Himachal Pradesh	396.61	360.17	677.25
10	J&K	755.61	1400.00	581.46
11	Jharkhand	819.59	1087.89	757.32
12	Karnataka	331.95	5.00	0.56
13	Kerala	179.45	169.13	100.77
14	Madhya Pradesh	1979.48	1075.08	913.30
15	Maharashtra	606.00	270.59	6.75
16	Manipur	412.19	219.00	293.63
17	Meghalaya	211.99	45.68	196.42
18	Mizoram	93.36	200.00	51.32
19	Nagaland	8.05	8.80	149.63
20	Odisha	1925.67	2038.19	2461.50
21	Punjab	275.66	318.73	0.00
22	Rajasthan	559.41	889.90	0.00
23	Sikkim	138.16	337.00	199.40
24	Tamil Nadu	309.58	591.07	589.00
25	Telangana	146.03	99.22	99.64
26	Tripura	392.27	135.38	73.31
27	Uttar Pradesh	1234.87	866.81	253.54
28	Uttarakhand	550.20	686.31	988.23
29	West Bengal	819.18	1000.00	1386.44
	Total (States)	16507.75	14807.79	14561.00

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Funds released under SPMRM

Shyama Prasad Mukherji Rurban Misison (SPMRM)				
Release of funds in last three year(Rs in Crores)				
Sl.No.	State	2016-17	2017-18	2018-2019
1	A&N Islands	0	0.35	9
2	Andhra Pradesh	51.1	33.1	8.1
3	Arunachal Pradesh	4.95	0	8.35
4	Assam	1.75	32.4	1.4
5	Bihar	22.65	0	17.6
6	Chhattisgarh	58.9	54.1	0
7	Dadra & Nagar	0	9	0.35
8	Daman&Diu	0	0.35	5.89
9	Delhi	0	0.35	0
10	Goa	5.4	0	0.35
11	Gujarat	18.05	17.99	28.84
12	Haryana	33.45	0	22.3
13	Himachal Pradesh	20.8	13.2	0
14	J & K	8.9	4.05	0
15	Jharkhand	15.99	21.35	24.3
16	Karnataka	13.6	0	15.68
17	Kerala	21.4	46.2	16.2
18	Lakshadweep	0	0.35	0
19	Madhya Pradesh	34.6	2.1	40.5
20	Maharashtra	36.3	21.6	8.2
21	Manipur	8.1	8.45	8.45
22	Meghalaya	4.85	12.15	0.35
23	Mizoram	9	4.3	12.15
24	Nagaland	4.4	4.4	0
25	Odisha	45.05	20.3	13.5
26	Pondicherry	0.35	9	9.35
27	Punjab	12.55	27.35	5.4
28	Rajasthan	26.65	24.1	39.2
29	Sikkim	4.5	0.35	12.15
30	Tamil Nadu	28.05	44.25	16.2
31	Telangana	20	35.55	40.5
32	Tripura	33.45	12.15	16.9
33	UP	0	86.77	43.04
34	Uttarakhand	16.9	4.75	8.1
35	West Bengal	35.85	0.4	0
Total release to State		597.54	550.76	432.35